

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3824
TO BE ANSWERED ON MARCH 23, 2023**

PROJECTS UNDER AMRUT

NO. 3824. SHRI KULDEEP RAI SHARMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the projects being run in the Andaman and Nicobar Islands under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and the achievement made so far;**
- (b) whether the Government has any mechanism for monitoring of the projects launched by various municipal corporations and other bodies; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): For the Union Territory (UT) of Andaman & Nicobar Islands, State Annual Action Plans (SAAPs) amounting to ₹10.82 crore, to be funded entirely through Central Assistance, was approved under Atal Mission for Rejuvenation and Urban Transformation (AMRUT). So far, UT administration has grounded 79 projects worth ₹10.90 crore under the scheme, of which, 73 projects worth ₹9.78 crore have been completed and another 6 projects worth ₹1.12 crore are in progress. Through these projects 7,198 water tap connections have been provided under AMRUT & in convergence with other schemes, 2.96 KM length of storm water drains have been laid, eliminated 11 water logging points and also developed 0.22 acre of green space area.

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(b) & (c): Under AMRUT, States/UTs have been empowered to select, apprise, propose and after approval from Apex Committee of Ministry of Housing & Urban Affairs (MoHUA), implement projects within the broad framework of AMRUT Mission. Further, AMRUT guidelines have specific provisions for formation of State High Powered Steering Committee (SHpsc), headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level.

Further, the Apex Committee constituted under the ambit of Mission guidelines also reviews, monitors & supervises the AMRUT Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, dedicated Independent Review and Monitoring Agencies (IRMAs) have been setup in all the Mission States/ UTs. Also, in order to fast-track the implementation of AMRUT, the progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by MoHUA with the States/ UTs & their Urban Local Bodies (ULBs). There is a dedicated AMRUT portal for tracking the progress of projects provided by the States/ UTs. National Mission Directorate is also providing hand holding support to the States/ UTs and ULBs from time to time to resolve issues and eliminate bottlenecks for timely completion of projects. This has also resulted in capacity building of States/ ULBs and thus achieved significant progress under the AMRUT Scheme

NITI Aayog has also conducted a third-party review for Centrally Sponsored Schemes including AMRUT. The report has been published in February 2021 and found satisfactory.
